

*LIST OF BUSINESS*

WEDNESDAY, THE 29<sup>TH</sup> JUNE, 2022  
AT 2.30 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. THE BUDGET ESTIMATES FOR THE YEAR 2022-23

RESUMPTION OF GENERAL discussion on the Budget Estimates  
for the year 2022-23.

(to be concluded)

III. FINANCIAL BUSINESS

(i) DISCUSSION AND VOTING ON DEMANDS FOR  
GRANTS RELATING TO THE BUDGET ESTIMATES  
FOR THE YEAR 2022-23

|              |            |   |  |
|--------------|------------|---|--|
| Demand No. 1 | A MINISTER | to move that a sum not exceeding Rs.93,89,72,18,000 on Revenue Account and Rs.8,36,42,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Agriculture.                                      | Budget Estimates 2022-23<br>Pages 1-63 |
| Demand No. 2 | A MINISTER | to move that a sum not exceeding Rs.5,52,75,05,000 on Revenue Account and Rs.6,83,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Animal Husbandry, Dairy Development and Fisheries. | Pages 64-104                           |
| Demand No. 3 | A MINISTER | to move that a sum not exceeding Rs.8,35,33,39,000 on Revenue Account and Rs.3,34,84,87,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Cooperation.                                    | Pages 105-124                          |
| Demand No. 4 | A MINISTER | to move that a sum not exceeding Rs.1,05,06,36,000 on Revenue Account and Rs.25,78,20,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Defence Services Welfare.                         | Pages 125-144                          |

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| <b>Demand No. 5</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.1,43,74,86,67,000 on Revenue Account and Rs.8,34,48,29,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Education.                              | Budget Estimates 2022-23<br>Pages 145-264 |
| <b>Demand No. 6</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.2,03,07,88,000 on Revenue Account and Rs. 17,00,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Elections.                                  | Pages 265-276                             |
| <b>Demand No. 7</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.2,90,01,08,000 on Revenue Account and Rs. 1,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Excise and Taxation.                            | Pages 277-297                             |
| <b>Demand No. 8</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.3,76,14,87,07,000 on Revenue Account and Rs.3,59,86,76,73,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Finance.                             | Pages 298-377                             |
| <b>Demand No. 9</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.7,97,28,13,000 on Revenue Account and Rs.6,25,25,01,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Food, Civil Supplies and Consumer Affairs. | Pages 378-406                             |
| <b>Demand No. 10</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.3,08,41,74,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of General Administration.   | Pages 407-445                             |

- Demand No. 11**      **A MINISTER**      to move that a sum not exceeding Rs.46,27,36,76,000 on Revenue Account and Rs.1,03,97,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Health and Family Welfare.      Budget Estimates 2022-23  
Pages 446-513
- Demand No. 12**      **A MINISTER**      to move that a sum not exceeding Rs.79,45,86,70,000 on Revenue Account and Rs.2,96,75,73,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Home Affairs.      Pages 514-582
- Demand No. 13**      **A MINISTER**      to move that a sum not exceeding Rs.30,62,16,15,000 on Revenue Account and Rs.1,01,01,20,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Industries & Commerce.      Pages 583-612
- Demand No. 14**      **A MINISTER**      to move that a sum not exceeding Rs.2,92,13,10,000 on Revenue Account and Rs.1,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Information and Public Relations.      Pages 613-628
- Demand No. 15**      **A MINISTER**      to move that a sum not exceeding Rs.11,45,42,56,000 on Revenue Account and Rs.14,01,68,75,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Water Resources.      Pages 629-750
- Demand No. 16**      **A MINISTER**      to move that a sum not exceeding Rs.30,60,32,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Labour.      Pages 751-757
- Demand No. 17**      **A MINISTER**      to move that a sum not exceeding Rs.32,37,80,77,000 on Revenue Account and Rs.30,98,19,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Local Government.      Pages 758-789

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| <b>Demand No. 18</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.41,61,50,000 on Revenue Account and Rs.40,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Personnel.                                | Budget<br>Estimates<br>2022-23<br><br>Pages 790-801 |
| <b>Demand No. 19</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.52,86,61,000 on Revenue Account and Rs.1,69,96,72,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Planning.                            | Pages 802-824                                       |
| <b>Demand No. 20</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.63,99,97,22,000 on Revenue Account and Rs.10,61,43,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Power.                              | Pages 825-845                                       |
| <b>Demand No. 21</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.6,04,81,83,000 on Revenue Account and Rs.14,97,30,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Public Works.                     | Pages 846-883                                       |
| <b>Demand No. 22</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.18,85,15,74,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Revenue, Rehabilitation and Disaster Management.                           | Pages 884-928                                       |
| <b>Demand No. 23</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.24,05,52,31,000 on Revenue Account and Rs.5,97,27,10,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Rural Development and Panchayats. | Pages 929-972                                       |
| <b>Demand No. 24</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.31,46,01,000 on Revenue Account and Rs.8,11,64,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Science, Technology and Environment.    | Pages 973-993                                       |

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| <b>Demand No. 25</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.61,19,63,99,000 on Revenue Account and Rs.1,05,40,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Social Security, Women & Child Development. | Budget<br>Estimates<br>2022-23<br><br>Pages 994-1048 |
| <b>Demand No. 26</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.56,66,27,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of State Legislature.  | Pages 1049-1059                                      |
| <b>Demand No. 27</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.5,09,06,40,000 on Revenue Account and Rs.1,31,84,01,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Technical Education and Industrial Training. | Pages 1060-1099                                      |
| <b>Demand No. 28</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.1,46,34,92,000 on Revenue Account and Rs.1,13,10,51,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Tourism and Cultural Affairs.                | Pages 1100-1129                                      |
| <b>Demand No. 29</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.3,96,21,43,000 on Revenue Account and Rs.3,50,03,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Transport.                                      | Pages 1130-1163                                      |
| <b>Demand No. 30</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.72,00,25,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Vigilance.  | Pages 1164-1173                                      |
| <b>Demand No.31</b>  | <b>A MINISTER</b> | to move that a sum not exceeding Rs.1,68,81,08,000 on Revenue Account and Rs.1,02,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Employment Generation and Training.             | Pages 1174-1199                                      |

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| <b>Demand No.32</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.2,51,23,03,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Forestry and Wild Life.  | Budget Estimates 2022-23<br>Pages 1200-1213 |
| <b>Demand No.33</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.55,66,15,000 on Revenue Account and Rs.9,28,01,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Governance Reforms.                  | Pages 1214-1237                             |
| <b>Demand No.34</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.1,50,28,31,000 on Revenue Account and Rs.30,27,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Horticulture.                     | Pages 1238-1254                             |
| <b>Demand No.35</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.71,10,81,000 on Revenue Account and Rs.31,66,52,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Housing and Urban Development.      | Pages 1255-1270                             |
| <b>Demand No.36</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.2,95,51,90,000 on Revenue Account and Rs.75,70,14,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Jails.                            | Pages 1271-1284                             |
| <b>Demand No.37</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.8,35,12,06,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Law and Justice.   | Pages 1285-1307                             |
| <b>Demand No.38</b> | <b>A MINISTER</b> | to move that a sum not exceeding Rs.5,93,52,89,000 on Revenue Account and Rs.4,39,53,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Medical Education and Research. | Pages 1308-1339                             |

- Demand No.39**      **A MINISTER**      to move that a sum not exceeding Rs.27,12,39,000 on Revenue Account and Rs.1,71,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Printing and Stationery.      Budget Estimates 2022-23  
Pages 1340-1349
- Demand No.40**      **A MINISTER**      to move that a sum not exceeding Rs.2,23,28,03,000 on Revenue Account and Rs.1,01,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Sports and Youth Services.      Pages 1350-1364
- Demand No.41**      **A MINISTER**      to move that a sum not exceeding Rs.7,79,61,00,000 on Revenue Account and Rs.15,94,57,12,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Water Supply and Sanitation.      Pages 1365-1397
- Demand No.42**      **A MINISTER**      to move that a sum not exceeding Rs.9,46,69,46,000 on Revenue Account and Rs.2,65,47,27,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2022-23, in respect of Social Justice, Empowerment and Minorities.      Pages 1398-1441

(ii) **THE PUNJAB APPROPRIATION (NO.2) BILL, 2022**

**The Punjab  
Appropriation  
(No.2) Bill, 2022**

**A MINISTER** to introduce the Punjab Appropriation (No.2) Bill, 2022.

To move that the Punjab Appropriation (No.2) Bill, 2022, be taken into consideration at once.

Also to move that the Bill be passed.

**CHANDIGARH:  
THE 28<sup>TH</sup> JUNE, 2022**

**SURINDER PAL,  
SECRETARY.**